

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

SUPREME PANVEL INDAPUR TOLLWAYS PRIVATE LIMITED OPERATING IN CONSTRUCTION TOLL ROAD ACTIVITIES AT MUMBAI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Supreme Panvel Indapur Tollways Private Limited PAN – AAPCS1880A CIN - U45400HR2010PTC043915
2.	Address of the registered office	510, 5th floor, ABW Tower, Iffco Chowk, MG Road, Gurgaon, Haryana, India – 122002
3.	URL of website	https://spitplcirp.in.net
4.	Details of place where majority of fixed assets are located	There are no fixed assets as per the information available.
5.	Installed capacity of main products/ services	Not Applicable.
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable since the company is not in operations.
7.	Number of employees/ workmen	Zero
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending email to the Resolution Professional at Email: cirp.spitpl24@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending email to the Resolution Professional at Email: cirp.spitpl24@gmail.com
10.	Last date for receipt of expression of interest	3 rd February 2025
11.	Date of issue of provisional list of prospective resolution applicants	8 th February 2025
12.	Last date for submission of objections to provisional list	13 th February 2025
13.	Date of issue of final list of prospective resolution applicants	18 th February 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19 th February 2025
15.	Last date for submission of resolution plans	25 th March 2025
16.	Process email id to submit Expression of Interest	cirp.spitpl24@gmail.com

This Form G is being issued pursuant to an interim order dated August, 30, 2024, passed by the Hon'ble NCLT, Chandigarh Bench vide order no. IA(I.B.C.)/2695/(CH)/2024 in CP (IB) No. 138/Chd/Hry/2023. Further, this form G is subject to approval of the Hon'ble NCLT for the extension/exclusion of the time period in the Corporate Insolvency Resolution Process of the Corporate Debtor.

Date: 18th January, 2025

Place: Mumbai



For Supreme Panvel Indapur Tollways Pvt. Ltd.

Sanjay Kumar Mishra

Resolution Professional of Supreme Panvel Indapur Tollways Pvt. Ltd.

IBBI Regn. No. IBBI/IPA-001/IP-P01047/2017-2018/11730

AFA: AA1/11730/02/311225/107734 (Valid till 31.12.2025)

Correspondence Address and Email Registered with IBBI:

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Process specific email Id for correspondence: cirp.spitpl24@gmail.com